

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. IA 1332/2024 IA 1578/202 in C.P. (IB)/1832(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

**NAME OF THE PARTIES:- EPC Operational Creditors Association
Vs. EPC Constructions India Ltd.
IA 1578/2024 M/S Sathyam
Construction Vs. IDBI Bank Ltd.
IN THE MATTER OF
IDBI Bank Limited
Vs.**

EPC Constructions India Limited

**Section: Rule 11 of NCLT, 2016 U/s 7 of Insolvency and Bankruptcy
Code, 2016**

ORDER

IA 1332 of 2024:- Counsel, Deepak Khosla appeared for the Applicant, Sr. Counsel Gaurav Joshi a/w Aditya V Singh, Shriraj Khambete and Naman Jain appeared for the Liquidator and Counsel, Dikshat M. a/w Chintan Gandhi appeared for the Respondent nos. 5 to 13. List this matter on **16.04.2024 at 02:30 PM.**

IA 1578 of 2024:- Counsel, Deepak Khosla appeared for the Applicant and Sr. Counsel Gaurav Joshi a/w Aditya V Singh, Shriraj Khambete and Naman Jain appeared for the Liquidator. Heard, Sr. Counsel, Gaurav Joshi for quite some time. List this matter for further hearing on **16.04.2024 at 02:30 PM.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)